

**Central Administrative Tribunal
Principal Bench**

OA No.4343/2015

New Delhi, this the 30th day of November, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri N.K. Taneja aged about 66 ½ years,
S/o Late Shri K.C. Taneja presently superannuated
w.e.f. 31.12.2008 while last posted
as Executive Engineer (Electrical) Group 'A'
Gazetted Cadre in Delhi Central Electrical
Circle V CPWD East Block-III Level-5
R.K. Puram, New Delhi Under Ministry of
Urban Development New Delhi R/o A-191
Sector-43, Noida
(Gautam Budha Nagar)

...applicant

(By advocate : Shri V.P.S. Tyagi)

Versus

1. The Union of India (Through Secretary),
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110108.
2. The Director General of Work's,
CPWD, Nirman Bhawan,
Maulana Azad Road,
New Delhi.
3. The Superintending Engineer,
DCEC-V CPWD East Block-III,
Level-5, R.K. Puram,
New Delhi-66.
4. Pay & Accounts Office (NZ),
Ministry of Urban Development,
East Block Level-6,
R.K. Puram,
New Delhi-66.

...respondents

ORDER (ORAL)**Mr. Justice B.P. Katakey, Member (J)**

Shri V.P.S. Tyagi, learned counsel for applicant craves leave of this Tribunal to allow the applicant to withdraw the OA with liberty to re-file the same challenging the order dated 23.06.2009 and any other orders, together with the application seeking condonation of delay.

2. The prayer is allowed.
3. The OA is dismissed as withdrawn with liberty as prayed for. No costs.

(V.N. Gaur)
Member (A)

(Mr. Justice B.P. Katakey)
Member (J)

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